COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 132 OF 2017

Dated: 16th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s. Minopharm Laboratories Pvt. Ltd.

...Appellant(s)

Vs.

M/s. Southern Power Distribution Co. of Telangana Ltd.

& Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Samar Singh Kachwaha

Mr. Raghavendra M.Bajaj Mr. Shreyas Mehrotra

Counsel for the Respondent(s) : Mr. Rakesh K.Sharma for R-2

Mr. Nishant for R-3

Mr. Anand K.Ganesan

Ms. Swapna Seshadri for R-3

Mr. S.D. B.Reddy

Ms. Vidyottma for TSERC

ORDER

Learned counsel for the respondents seeks four weeks time to file reply. They may file the same on or before 13.09.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 27.09.2017 after serving copy on the other side.

List the matter on <u>11.10.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson